

[Shri T. R. Deogirikar.] I say, "If Bombay is not going to Maharashtra, where else can it go?"

SHRI B. C. GHOSE (West Bengal): To Gujarat.

SHRI T. R. DEOGIRIKAR: Will it go to some other country which is not part of India? You see the clanger of this logic. Why not have the city of Madras as a separate autonomous city? Why not make Calcutta an autonomous city? Why Bombay alone? It, is unnatural and should not be tried.

SHRI C. G. K. REDDY: Impertinent.

SHRI T. R. DEOGIRIKAR: If you try it, it will be endangering the security and safety of the country.

SHRI B. C. GHOSE: Why? It will be in India.

SHRI T. R. DEOGIRIKAR: Time alone will show. No amount of argument will do. A high power Commission is to be shortly appointed. We do not know the personnel, we do not know the terms of reference and we do not know the procedure that will be followed in solving the points at issue. The Commission will think that they are faced with sentimental demands for linguistic States on the one hand and the hard realities affecting the interests of the country on the other. As I am going to show in a minute or two, I am not enamoured of this high power Commission. This high power Commission, which is to come into existence, should have the final voice. Opting in or opting out should not be left to the States concerned. If you want viable units, economic and other considerations should be taken into account. Then, in composite States, it is very difficult to get an absolute majority of the section of the people speaking the same language. So, the principle of the majority of the single group should be applied in com-

posite States. I think the other day I Dr. Katju said that in Bombay there was a mixed population. What can we do? There are two lakhs of Parsis, there are two lakhs of Sindhis, there are two lakhs of Bhaiyas and so on, but Bombay belongs to the Maharashtrians. There is absolutely no doubt about it. But after having said all this, let me state that I am not enamoured of this high power Commission. I would on the other hand leave the whole issue to our leader. Let him call all these warring States together. Let them have a heart to heart talk and decide something, and, then let the details be worked out by the Commission.

SHRI GOVINDA REDDY: Do you agree to it?

SHRI T. R. DEOGIRIKAR: If on the other hand, you are going to appoint this high power Commission it will ultimately lead to greater dissatisfaction and greater trouble in the country. When the verdict could come from the high power Commission, why should it not come from our hon. Prime Minister? We are more attached to him than to the personnel of the high power Commission. So, that is my humble request. I tell you, Sir, that if our Prime Minister says that linguistic States are harmful, we will abide by his decision as true citizens of this country. We are not going to rebel against anybody. We will wait for our own time but nothing will be done on our part to endanger the safety of our country. That much assurance I can give. So ultimately I wish Andhra, the first State which is coming up after independence, well; let them play their part well and let all doubts and fears expressed from various quarters be buried. Sir, I support the Bill.

The Council then adjourned till a quarter past eight of the clock on Monday, the 7th September 1953.